

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that :

I

The Hon'ble Shri Justice N.M. Jamdar will sit singly on **23-02-2018** at **2.30 p.m.** and take up the matters relating to appointment of arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996.

II

The Hon'ble Kum. Justice Nutan D. Sardessai will sit singly on **23-02-2018** at **2.30 p.m.** and take up the Election petitions/Civil matters as per the Board notified separately.

Date : 22-02-2018
Place : Panaji, Goa

Sd/-
(Kiran A.Bagi)
Registrar Judicial